

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Up to October, 2012, 31583 foreigners have availed the facility of Tourist Visa on Arrival.

(b) The Government of India has permitted Tourist Visa on Arrival (TVoA) facility for the citizens of 11 countries viz. Japan, Singapore, Finland, Luxembourg, New Zealand, Cambodia, Laos, Vietnam, Philippines, Myanmar and Indonesia.

(c) No, Sir.

(d) Does not arise.

Bangalore police crack down on alleged terror modules

1314. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Bangalore Police recently has cracked down on alleged terror modules in the State;

(b) if so, the details thereof;

(c) whether Government has found similar modules running in other parts of the country; and

(d) what effective steps Government is taking to check rise of terror links in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. Bangaluru Central Crime Branch and ATS, Aurangabad, Maharashtra busted a terror module in the Karnataka State with the arrest of 18 persons. The group was planning to target political leaders and Media persons. They were also planning to commit robberies in Hubli for raising funds for carrying out terrorist activities.

(c) No, Sir.

(d) There exists a very close and effective coordination amongst intelligence agencies at the Center and the State levels. Intelligence inputs about possible designs and threats are shared with the State Governments concerned on a regular basis. The Multi Agency Center (MAC) has been strengthened and re-organised to enable it to function on 24×7 basis for real time collation and sharing of

intelligence with other intelligence agencies and security intelligence inputs are shared with the concerned States through the established mechanism, which ensures close coordination and sharing of intelligence and seamless flow of information between the States and the Central Security and Law Enforcement Agency. This has resulted in busting of terrorist modules.

Modern technology to combat infiltration and smuggling in border areas

1315. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether infiltration and smuggling on the India's borders with Pakistan and Bangladesh remain unchecked despite fencing and floodlighting along the borders;

(b) if so, whether the Union Government has now decided to use modern technology to combat infiltration and smuggling in the border areas;

(c) if so, the details thereof;

(d) whether Border Security Force (BSF) has submitted a 'wish list' to the Union Government to check infiltration etc.; and

(e) if so, the details thereof and further reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Infiltration and smuggling on the India's borders with Pakistan and Bangladesh is checked considerably by means of fencing and floodlighting along the borders. BSF is manning 2289.66 km. of Indo-Pak and 4096.70 km. of Indo-Bangladesh borders. These borders particularly, Indo-Bangladesh borders is marked with high degree of porosity which are exploited by trans-border smuggler/miscreants. However, all possible efforts are made to plug the gaps along Indo-Pak and Indo-Bangladesh borders, with the erection of fencing and installation of floodlights on these borders.

In addition to the above, the Government has installed Hi-Tech Surveillance equipments such as Long Range Reconnaissance and Observation System (LORROS), Battler Field Surveillance Radars (BFSR) Hand Held Thermal Imagers (HHTI), Night Vision Device/Goggles (NVDs&NVGs) etc. Constant efforts are being made to procure the modern surveillance equipments for further enhancing the border domination.